

SHRIMATI LILAVATI MUNSHI: I was a Member in the Bombay Legislature for a number of years. The practice there is the questions and answers are circulated, so that supplementary questions can be asked later on after reading them. If that procedure is adopted here, probably it will facilitate the understanding and our work.

SHRI C. G. K. REDDY: The rules preclude it.

MR. CHAIRMAN: I understand that the procedure followed in the Lower House is as follows:

Statements laid on the Table of the House in answer to questions for oral answer may be supplied in advance to the Members subject to the following conditions:

A copy of the Statement will be sent only to the Member who has put the question for oral answer. The copy can be had by the Member about 15 minutes in advance of the time of the meeting. Those Members whose questions are included in the List of Questions for oral answers for any particular day may call at the Notice Office at 10.30 a.m. (that is assuming that the meeting was at 10.45 a.m.) and obtain a copy of the Statement, if any, in connection with their questions.

KHWAJA INAIT ULLAH: It is very difficult for us within 15 minutes to go through long Statements and prepare supplementary questions on these Statements.

MR. CHAIRMAN: The leader of the House said half-an-hour earlier.

WRITTEN ANSWERS TO QUESTIONS

EXPORT OF SCRAP IRON

67. **SHRIMATI VIOLET ALVA:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) what was the total quantity of scrap iron exported from January to May 1952 ;

(b) which are the firms that exported it and in what quantities and to which countries ; and

(c) what was the internal consumption of scrap iron from January to May 1952 ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) and (b). A statement is attached. Export figures of individual firms are not available. (See Appendix II, Annexure No. 13.)

(c) About 47,000 tons by electric furnace owners.

CERTIFICATES OF COMPETENCY (ENGINE AND DECK)

69. **SHRI C. G. K. REDDY:** Will the Minister for TRANSPORT be pleased to state :

(a) the number of Indian citizens who have so far been given Certificates of Competency (Engine and Deck) by the Government of India, the grade of each such certificate and the years in which they were issued ;

(b) how many of them are serving (i) at sea, (ii) in the Mercantile Marine Department, and (iii) in ancillary services ;

(c) how many of them, to the Government's definite knowledge, have after obtaining Certificates of Competency left the nautical career ?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): (a) A statement giving the details asked for is laid on the Table of the House. (See Appendix II, Annexure No. 14.)

(b) The number of Indian certificated officers serving in the Mercantile Marine Department is—Deck 6 and Engine 9. It is regretted full information regarding the number of such officers serving at sea and in ancillary services is not available. The informa-